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Title: Papers laid on the Table of the House by Ministers/Members

HON. SPEAKER: Now, papers to be laid on the Table.

श्रम और रोजगार मंत्रालय के राज्य मंत्री (श्री संतोष कुमार गंगवार): माननीय अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:

(1) (एक) वी.वी. गिरि नेशनल लेबर इंस्टीट्यूट, नोएडा के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) वी.वी. गिरि नेशनल लेबर इंस्टीट्यूट, नोएडा के वर्ष 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8840/16/18]

(3) कर्मचारी भविष्य निधि और प्रकीर्ण उपबंध अधिनियम 1952 की धारा 7 की उप-धारा

(2) के अंतर्गत कर्मचारी निक्षेप सहबद्ध बीमा (संशोधन) स्कीम, 2018 जो 5 फरवरी, 2018 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 170(अ) में प्रकाशित हुई थी, की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8841/16/18]

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE AND MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Memorial Museum and Library, New Delhi, for the year 2014-2015, along with Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Memorial Museum and Library, New Delhi, for the year 2014-2015.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 8842/16/18]

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय के राज्य मंत्री (श्री गिरिराज सिंह): माननीय अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:

- (1) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) -
 - (क) (एक) अंडमान और निकोबार द्वीप समूह एकीकृत विकास निगम लिमिटेड, पोर्ट ब्लेयर के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।
 - (दो) अंडमान और निकोबार द्वीप समूह एकीकृत विकास निगम लिमिटेड, पोर्ट ब्लेयर के वर्ष 2016-2017 का वार्षिक प्रतिवेदन तथा लेखापरीक्षित लेखे और उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ

[Placed in Library, See No. LT 8843/16/18]

- (ख) (एक) ओम्नीबस इंडस्ट्रीयल डेवलपमेंट कॉर्पोरेशन ऑफ दमन एंड दीव एंड दादर एंड नागर हवेली लिमिटेड, नानी दमन के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) ओम्नीबस इंडस्ट्रीयल डेवलपमेंट कॉर्पोरेशन ऑफ दमन एंड दीव एंड दादर एंड नागर हवेली लिमिटेड, नानी दमन के वर्ष 2016-2017 का वार्षिक प्रतिवेदन तथा लेखापरीक्षित लेखे और उन पर नियंत्रक- महालेखापरीक्षक की टिप्पणियाँ।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8844/16/18]

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री उपेन्द्र कुशवाहा): माननीय अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

(1) (एक) सर्व शिक्षा अभियान दिल्ली, दिल्ली के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) सर्व शिक्षा अभियान दिल्ली, दिल्ली के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा के ब विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8845/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRIES (SHRI C.R. CHAUDHARY): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the EEPC India (formerly Engineering Export Promotion Council), Kolkata, for the year 2016-2017, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the EEPC India (formerly Engineering

Export Promotion Council), Kolkata, for the year 2016-2017.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 8846/16/18]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmaceuticals Export Promotion Council, Hyderabad, for the year 2016-2017, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmaceuticals Export Promotion Council, Hyderabad, for the year 2016-2017.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 8847/16/18]

- (5) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 5 of the Spices Board Act, 1986:-

(i) The Spices Board (Registration of Exporters) Amendment Regulations, 2017 published in Notification No. F. No. MKT-REGN/0002/2017 in Gazette of India dated 17th January, 2018.

(ii) The Ministry of Commerce and Industry, Secretary (Spices Board) Rules, 2018 published in Notification No. G.S.R. 152(E) in Gazette of India dated 9th February, 2018.

(iii) The Spices Board Service (Classification, Control and Appeal) Amendment Regulations, 2018 published in Notification No. G.S.R.156(E) in Gazette of India dated 12th February, 2018.

- (iv) The Spices Board (Amendment) Rules, 2018 published in Notification No. G.S.R. 157(E) in Gazette of India dated 12th February, 2018.
- (v) The Spices Board (Quality Marking) Amendment Regulations, 2018 published in Notification No. G.S.R. 158(E) in Gazette of India dated 12th February, 2018.
- (vi) The Cardamom (Licensing and Marketing) (Amendment) Rules, 2018 published in Notification No. G.S.R. 159(E) in Gazette of India dated 12th February, 2018.
- (vii) The Spices Board (Meeting) Amendment Rules, 2018 published in Notification No. G.S.R. 160(E) in Gazette of India dated 12th February, 2018.

[Placed in Library, See No. LT 8848/16/18]

- (6) A copy of the Rubber (Amendment) Rules, 2018 (Hindi and English versions) published in Notification No. G.S.R. 18(E) in Gazette of India dated 9th January, 2018 under sub-section (3) of Section 25 of the Rubber Act, 1947.

[Placed in Library, See No. LT 8849/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI SHIV PRATAP SHUKLA): On behalf of Shri Arun Jaitley, I beg to lay on the Table a copy of the Notification No. G.S.R. 199(E) (Hindi and English versions) published in Gazette of India dated 1st March, 2018, together with an explanatory memorandum seeking to increase BCD tariff rate on Chickpeas falling under Tariff heading 0713 20 00 from 40% to 60% by invoking Section 8A of the Customs Tariff Act, 1975 under sub-section (7) of Section 9A of the said Act.

[Placed in Library, See No. LT 8856A/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): I beg to lay on the Table:-

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Manipur University, Imphal, for the year 2016-2017, together with Audit Report thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 8850/16/18]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Hemwati Nandan Bahuguna Garhwal University, Srinagar, Garhwal, for the year 2016-2017.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Hemwati Nandan Bahuguna Garhwal University, Srinagar Garhwal, for the year 2016-2017, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Hemwati Nandan Bahuguna Garhwal University, Srinagar Garhwal, for the year 2016-2017.

- (4) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 8851/16/18]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Sikkim 5 University, Gangtok, for the year 2016-2017.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Sikkim University, Gangtok, for the year 2016-2017, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sikkim University, Gangtok, for the year 2016- 2017.

(6) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 8852/16/18]

(7) A copy of the Annual Accounts (Hindi and English versions) of the Dr. Harisingh Gour Vishwavidyalaya, Sagar, for the year 2016-2017, together with Audit report thereon.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 8853/16/18]

(9) A copy of the Annual Accounts (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 2016-2017, together with Audit Report thereon.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 8854/16/18]

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Pandit Dwarka Prasad Mishra Indian Institute of Information Technology, Design and Manufacturing, Jabalpur, for the year

2016- 2017.

(ii) A copy of the Annual Accounts of the Pandit Dwarka Prasad Mishra Indian Institute of Information Technology, Design and Manufacturing, Jabalpur, for the year 2016-2017, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pandit Dwarka Prasad Mishra Indian Institute of Information Technology, Design and 6 Manufacturing, Jabalpur, for the year 2016-2017.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library, See No. LT 8855/16/18]

(13) A copy of the All India Council for Technical Education [Staff Car Driver (Special Grade)] Recruitment Rules, 2017 (Hindi and English versions) published in Notification No. F. No. 2-42/AICTE/Estt/Spl. Grade for Driver/2017 in Gazette of India dated 12th January, 2018 under Section 24 of the All India Council for Technical Education Act, 1987.

[Placed in Library, See No. LT 8856/16/18]